BENCH-II **NATIONAL COMPANY LAW TRIBUNAL**
KOLKATA BENCH
KOLKATA

Appeal No. 822/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY, 2018, 10:30 A.M

Name of the Company		Gautam Chakraborty	
Under Section		441	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASOBA - Adv

ORDER

Ld. Advocate appeared for the applicant.

Heard. Reserved for order.

Sd

(Madan B. Gosavi)
Member (Judicial)